Annexure − 3 Name of the corporate debtor: Gigeo Construction Company Private Limited Date of commencement of CIRP: 04th June, 2024 List of creditors as on: 27th January, 2025 Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

SI. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% voting share in CoC		set-off			
	DIU Ispat Udyog Pvt. Ltd	30-09-2024	3,74,16,66,667		Unsecured		-	No	5.79		-	3,64,41,66,667		As per the books of accounts of the CD, Rs. 9.75 Crs is being duly payable to the FC. Also, it has been found that the basis of the interest charged by the FC is not correct as nothing is being determined in the agreement to sale and no loan agreement was entered between the FC and the CD. The said claim is admitted upto Rs. 9.75 Crores as per the books of accounts of Corporate Debtor.
	Total		3,74,16,66,667	9,75,00,000	-	-	-	-	5.79	-		3,64,41,66,667	-	